## Oral Answers RAJYA SABHA

1

Thursday, the Uth May, 1978/the 21 Vaisakha, 1900 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

## ORAL ANSWERS TO **OUESTIONS**

## Stream-lining the administration of N.IjD.C.

\*361. SHRI **PHANINDRA** NATH HANSDA:! SHRI JAHARLAL BANERJEE;

WiU the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 455 given in the Rajya Sabha on the 19th August, 1976 and

- (a) whether it is a fact that the management of the N.I.D.C. has not yet taken any steps to streamline and improve its administrative and personnel divisions; and
- (b) if so, what are the reasons therefor and what steps Government propose to take in this regard?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES); (a) and (b) The Management of NIDC has already taken action to reorganise its Administrative & Personnel Division, which now is staffed as indicated below:

	No.
(i) Manager (Staff)	1
(ii) Assistant Executive Offi-	
cers	3
(iii) Superintendents	2
(iv) Assistants	9
(v) Clerks	6
(vi) Record Keeper	1
(vii) Sr. Stenographer	1
(viii) Stenographer	1
(ix) Jr. Stenographers	2

†The question was actually asked on the floor of the House by Shri Phanindra Nath Hansda.

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The post of a Senior Executive Officer is presently vacant due to retirement of the incumbent in December

to Questions

The duties and responsibilities have been specifically assigned to the Administrative and Personnel Division.

SHRI **PHANINDRA** NATH HANSDA: I would as he Minister whether it is a fact that no Financial Controller has SQ far been appointed to the NIDC in spite of the recommendations of the Sub-Committee.

SHRI GEORGE FERNANDES: I am sorry, I could not hear.

MR. CHAIRMAN: He could not hear: please repeat the question once again.

**PHANINDRA** HANSDA: I would like to know whether it is a fact that no Financial Controller or Adviser has so far been appointed to the NIDC in spite of the recommendation of the Sub-Committee of the NIDC.

SHRI GEORGE FERNANDES; I will find out whether 'there was a recommendation to that effect and whether the Controller has not been appointed. If there has been a recommendation, we will see that he is appointed.

SHRI **PHANINDRA NATH** HANSDA; May I know whether it is a fact that the Accounts Section of the Corporation continues tp be headed by the same. Accounts Officer against CBI investigation whom departmental inquiry were made and, if so, what steps are the Government going to take against him?

SHRI GEORGE FERNANDES: I have no information of any CBI inquiries having been made against any officer. If there is any specific infor3

mation which the hon. Member could communicate to me, I will act upon it.

SHRI JAHARLAL BANERJEE; 1 would request the hon. Minister lo let me know how many times the Chair-man-cum-Managing Director ol: the NIDC undertook tours abroad during the last five years as Chief Consultant to the NIDC?

SHRI GEORGE FERNANDES; Sir, I will need to find out how many times the Chairman of the NIDC went abroad in the last five years. However, let me add that the NIDC isl a consultancy agency and it has been doing a lot of consultancy work, particularly in West Asian and African countries and also in Soutli-east Asian countries, and as part of that consultancy work, it is imperative that the Chief Executive who is the man, really administering this unit goes abroad. I have no reason to believe that there have been any trips outside unconnected with his normal work. However, I will make inquiries into this and give the information to the Member.

SHRI BIR CHANDRA DEB BURMAN: May I ask the hon. Minister whether the Accounts Officer, Shrl P.P.Gambhir—whose position has been explained in reply to Uns tarred Question No. 1233 dated 26-2-75 and Unstarred Question No. 3817 dated 12-5-76 and against whom some departmental proceedings had been initiated and who had been found guilty—was not fully qualified and was doing the work as Superintendent (Accounts) and as Assistant (Accounts) previously?

SHRI GEORGE FERNANDES; Shri P. P. Gambhir—If find—is the Accounts Officer of this establishment. But I will investigate into what the earlier complaints about this man were and whether he needs to be there of not.

SHRI BIR CHANDRA DEB BUR-MAN; There are complaints that...

SHRI GEORGE FERNANDES: 1 will look into them. You are referring to something of February, 1975 and May, 1976. We are in 1978. I will certainly need to know about it because that was not part of the question. The question related to the overall administration of the NIDC.

SHRI SURENDRA MOHANTY: May I know, Sir, whether it is a fact that the Administrative and the Personnel Divisions continue to be headed by some retired Colonel who is an under-graduate and inexperienced in administrative and personnel matters? May I know what steps the "i Ministry has taken to solve this problem?

SHRI GEORGE FERNANDES; Sir, we have a retired Colonel as the Manager of Staff in this unit. I wonder whether there is any specific suggestion which the bon'ble Member wants to convey about a retired Colonel being the head of the Staff Management,

## Employment guaranteie scheme bill of Maharashtra

\*362. SHRI S. K. VAISHAMPAYEN: t SHRI DEORAO PATIL: SHRI GOVINDRAO RAM CHANDRA MHAISEKAR: SHRI L. R. NAK:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Maharashtra Government have sent the Employment Guarantee Scheme Bill to the Central Government for President's assent;
- (b) if so, when the Bill was received by the Central Government and

<sup>†</sup>The question was actually asked on the floor of the House by Shri S. K, Vaishampayen.